

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1399/2015

PRATIMA LAXMI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Praveen Swarup, AOR
Mr. Ameet Siingh, Adv.
Mr. Praveen Swarup, Adv.
Mr. Ankit Ambasta, Adv.
Ms. Ashu Tomar, Adv.
Mr. Saurabh Rohilla, Adv.
Mr. Chahat Bhandari, Adv.

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Ms. Ruchil Raj, Adv.
Mr. Aditya Kumar, Adv.

Mr. Shantanu Krishna, AOR
Mr. Prabhat Ranjan Raj, Adv.
Mr. Ankit Mishra, Adv.
Mr. Himanshu Shekhar Tripathi, Adv.

The Court made the following
O R D E R

The matter is not taken up.

List on 8th May, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER